

Union Territory	Number of fair price shops	As on
Andaman & Nicobar Islands	178	30-11-77
Arunachal Pradesh	110	31-12-77
Chandigarh	143	31-1-78
Delhi	x 2,258	31-1-76
D. & N. Haveli	26	31-1-78
Goa, Daman & Diu	393	31-12-77
Lakshadweep	21	31-12-77
Mizoram	238	31-12-77
Pondicherry	176	31-1-78
TOTAL (UNION TERRITORIES)	3,543	
TOTAL—(ALL INDIA)	2,38,569	

पंचायत राज पद्धति का विकेन्द्रीकरण करने के बारे में बलवंत राय मेहता समिति

1717. श्री रामानन्ध्र सिंघारी :
श्री राजकिशोर सिंह :

क्या कुचि और सिंघाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश के विभिन्न राज्यों में पंचायत राज पद्धति का लक्ष्य गांव तथा जिला स्तर पर शक्ति के विकेन्द्रीकरण करने का है जैसा कि श्री बलवंत राय मेहता समिति द्वारा सिफारिश की गई है ;

(ख) क्या सरकार ने इसी प्रयोजनार्थ हाल ही में एक अन्य उच्चाधिकार समिति का गठन किया है;

(ग) यदि हां, तो वर्तमान पंचायती राज पद्धति के कार्यकरण के दौरान पाई गई कठिनाई और कमीयां क्या हैं जिसके एक नई समिति का गठन करना आवश्यक हो गया है ; और

(घ) नई गठित की गई समिति के निदेश-पद क्या हैं जो मेहता समिति के प्रतिवेदन में अथवा वर्तमान पंचायती राज पद्धति में शामिल नहीं किये गये थे ?

कुचि और सिंघाई मंत्रालय में राज्य मंत्री
(श्री भानु प्रसाद सिंह) : (क)
जी हां

(ख) जी हां

(ग) वर्तमान पंचायती राज प्रणाली अनिश्चित रूप से चुनाव स्थगन, विभिन्न राज्यों में पंचायती राज निकायों के अधिक संख्या में प्रतिस्थापन तथा विनीय संसाधनों की कमी के कारण प्रभावहीन तथा मृत-प्रायः हो गई थी। इन सभी की वजह से एक नई समिति गठित करने की आवश्यकता हुई।

(घ) पंचायती राज संस्थाओं से सम्बन्धित एक समिति नियुक्त की गई है।
उत्तर संख्या 14/1/2/77—सी० एक०

दिनांक 12 दिसम्बर, 1977 को एक प्रति, जिसमें समिति को गठित करने के कारण, इसका गठन तथा विचारार्थ विषय दिए गए हैं, सभा पटल पर रखी जाती है। [बन्धालय में रखी गई। देखिए संख्या LT— 1703/78]

Establishment charges of D.D.A.

1718. SHRI BHAGAT RAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware that DDA was spending over Rs. 1.5 crores a month on establishment charges alone; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The D.D.A. have reported that the average monthly expenditure on establishment including contingencies of all wings, except the Slum Department, was Rs. 41 lakhs in 1976-77, excluding expenditure on work-charged and muster roll employees, which is charged to works. The monthly expenditure on establishment of Slum/J.J.R. Department is Rs. 5,13,800/- excluding expenditure on regular and muster roll karam-

charis engaged in resettlement/J.J. colonies.

(b) Government have not formed any opinion in this regard.

Collections for Cyclone affected States

1719. SHRI AHMED M. PATEL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the total amount collected for Cyclone relief throughout the country State-wise;

(b) amount collected from foreign countries in aid for cyclone-affected areas;

(c) the amount allotted to each affected State; and

(d) the progress made to rehabilitate the persons?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). Information is being collected and it will be laid on the Table of the House.

(d) In order to rehabilitate the affected persons and to restore the losses caused by the cyclone, the Government of India provided advance plan assistance to various State. In addition, they also supplied free food-grains. The assistance given to each of the effected States is indicated below:—

State	Advance Plan assistance given	Quantity of free food grains supplied
	(Rs. crores)	(in tonnes)
Andhra Pradesh	56.52	45,000 tonnes of wheat 45,000 tonnes of rice
Tamilnadu	29.31	10,000 tonnes of wheat 10,000 tonnes of rice
Kerala	3.64	1,250 tonnes of wheat 1,250 tonnes of rice.